

HIGH COURT OF SIKKIM
Record of proceedings

W.P. (Crl) No. 02 of 2018

PRIYAM PORWAL SHARMA PETITIONER

VERSUS

JOY SHARMA & ORS. RESPONDENTS

Date: 11.09.2019

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Mr. Sudesh Joshi, Advocate.
Petitioner in person.

For Respondent : Mr. Rahul Rathi, Advocate.
Respondent No.1 in person.

No.1.

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The Petitioner appears in person along with her learned Counsel Mr. Sudesh Joshi. The Respondent No.1 also appears in person along with his learned Counsel Mr. Rahul Rathi. The Petitioner seeks to withdraw the present Writ Petition on the ground that the Petitioner and the Respondent No.1 have compromised their disputes. The Respondent No.1 agrees and admits to the said fact.

In view of the same, the Petitioner is permitted to withdraw the Writ Petition. The Writ Petition stands disposed of as withdrawn. The pending application stands disposed accordingly.

Judge

11.09.2019